

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

117. C.P.(IB)-588(MB)/2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **08.02.2024**

NAME OF THE PARTIES: Vistra ITCL (India) Limited

V/s.

Maya Udhan.

SECTION 95(1) OF IBC, 2016

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**ORDER**

**HEARING THROUGH: VC AND PHYSICAL (HYBRID) MODE**

1. Adv. Malhar Zatkia a/w. Shraddha Jadhav I/b. Lodha and Lodha and Adv. Rohit Gupa for the Respondent are present.
2. It is noted that on 12.12.2023, the matter was adjourned to 09.02.2024. However, the matter is listed today and with the consent of the parties, the matter is taken up.
3. Ld. Counsel for the Respondent seeks time to file reply. Last and final opportunity is granted to the Respondent to file reply within two weeks after serving on the other side failing which their rights to file reply shall stand forfeited. List on **27.03.2024**.

Sd/-  
CHARANJEET SINGH GULATI  
Member (Technical)  
/RKS/

Sd/-  
LAKSHMI GURUNG  
Member (Judicial)